NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **30.08.2018**

NAME OF THE PARTIES: Kotle Patil Real Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66, 52 OF COMPANIES ACT, 2013.

Order

54. C.P. 2770/MB/2018

Company Petition admitted, returnable by 06.12.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

ngu